

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF TANMAY COMPUTER & SOFTWARE PRIVATE LIMITED

1	NAME OF CORPORATE PERSON	TANMAY COMPUTER & SOFTWARE PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	16/01/1991
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Roc-Chennai, Ministry of Corporate Affairs
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U30006TN1991PTC020166
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	4D Gee Gee Towers, No. 11, Haddows Road, 1st Street, Chennai – 600006. (Tamil Nadu) (India)
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	16/12/2024
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige Address: No. 87, 2nd floor, 21 st cross, 7th main, N.S. Palya, BTM 2 nd stage, Bangalore-560076, Karnataka, India Cell +91 94483 84064, LL +91 80 7963 4233 Email: gthirupal@gmail.com IP Registration No. IBBI/IPA-002/IP-N00016/2016-17/10030 AFA valid upto 30-06-2025.
8	LAST DATE FOR SUBMISSION OF CLAIMS	15/01/2025

Notice is hereby given that M/s. **TANMAY COMPUTER & SOFTWARE PRIVATE LIMITED** has commenced voluntary liquidation on **16/12/2024**.

The stakeholders of **TANMAY COMPUTER & SOFTWARE PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before **15/01/2025** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 18-12-2024
Place: Chennai



Thirupal Gorige
Liquidator